

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 16.10.2021										
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	37853/2021	16.10.2021	WP (C) - 31326/2021	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
2	37854/2021	16.10.2021	WP (C) - 30560/2021	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Seat No-110)
3	37855/2021	16.10.2021	WP (C) - 30975/2021	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Seat No-110)
4	37856/2021	16.10.2021	WP (C) - 30974/2021	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Seat No-110)
5	37857/2021	16.10.2021	ABLAPL-8464/2019	P.R.SINGH	GENERAL		Order Dtd. 2021-07-30			(Seat No-110)
6	37858/2021	16.10.2021	WP (C) - 20622/2011	AISWARYA DASH	GENERAL		Order Dtd. 2019-08-06			(Seat No-110)
7	37859/2021	16.10.2021	WP (C) - 31800/2021	R. K. BARIK	C.O.		Order Dtd. 2021-10-08		WRIT BRANCH -1	(Seat No-3)
8	37860/2021	16.10.2021	WP (C) - 27275/2021	D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2021-10-01			(Seat No-3)
9	37861/2	16.10.20	WP (C) -	UDAY	C.O.	COURT	Order			(Se

	021	21	27272/2 021	KUMAR		NO. 22	Dtd. 2021- 10-01			at No- 3)
10	37862/2 021	16.10.20 21	WP (C) - 31844/2 021	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
11	37863/2 021	16.10.20 21	WP (C) - 6726/20 21	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 08-26			(Se at No- 3)
12	37864/2 021	16.10.20 21	WP (C) - 30971/2 021	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
13	37865/2 021	16.10.20 21	WP (C) - 31877/2 021	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
14	37866/2 021	16.10.20 21	WP (C) - 31850/2 021	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
15	37867/2 021	16.10.20 21	WP (C) - 29557/2 021	H. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
16	37868/2 021	16.10.20 21	WP (C) - 29558/2 021	H. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
17	37869/2 021	16.10.20 21	WP (C) - 30488/2 021	S. R. RAO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-07			(Se at No- 3)
18	37870/2 021	16.10.20 21	WP (C) - 30151/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
19	37871/2 021	16.10.20 21	WP (C) - 30147/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
20	37872/2 021	16.10.20 21	WP (C) - 30149/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
21	37873/2 021	16.10.20 21	WP (C) - 23930/2 021	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)

22	37874/2 021	16.10.20 21	WP (C) - 29795/2 021	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
23	37875/2 021	16.10.20 21	WP (C) - 29721/2 021	SUBASH CHANDRA ACHARYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
24	37876/2 021	16.10.20 21	WP (C) - 29874/2 021	A. P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
25	37877/2 021	16.10.20 21	WP (C) - 29537/2 021	PRANAMITA BASTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
26	37878/2 021	16.10.20 21	WP (C) - 29881/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
27	37879/2 021	16.10.20 21	WP (C) - 29878/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
28	37880/2 021	16.10.20 21	WP (C) - 29841/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
29	37881/2 021	16.10.20 21	WP (C) - 29838/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
30	37882/2 021	16.10.20 21	WP (C) - 29555/2 021	HEMANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
31	37883/2 021	16.10.20 21	WP (C) - 30834/2 021	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
32	37884/2 021	16.10.20 21	WP (C) - 30909/2 021	ANIL KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
33	37885/2 021	16.10.20 21	WP (C) - 30110/2 021	A.K. MISRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
34	37886/2 021	16.10.20 21	WP (C) - 30121/2 021	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-			(Se at No-

							10-08			3)
35	37887/2 021	16.10.20 21	WP (C) - 29858/2 021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
36	37888/2 021	16.10.20 21	WP (C) - 30761/2 021	G. C. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
37	37889/2 021	16.10.20 21	WP (C) - 30650/2 021	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
38	37890/2 021	16.10.20 21	WP (C) - 30720/2 021	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
39	37891/2 021	16.10.20 21	WP (C) - 30648/2 021	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
40	37892/2 021	16.10.20 21	WP (C) - 30569/2 021	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
41	37893/2 021	16.10.20 21	WP (C) - 30458/2 021	L.D. SAHOO-A	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
42	37894/2 021	16.10.20 21	WP (C) - 30696/2 021	M. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
43	37895/2 021	16.10.20 21	WP (C) - 31874/2 021	A.K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
44	37896/2 021	16.10.20 21	WP (C) - 32007/2 021	MALAYAKAN T PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 3)
45	37897/2 021	16.10.20 21	WP (C) - 32041/2 021	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08		WRIT BRANCH -5	(Se at No- 21)
46	37898/2 021	16.10.20 21	WP (C) - 30335/2 021	H. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 21)
47	37899/2 021	16.10.20 21	WP (C) - 31848/2	SUSHANTA KUMAR	C.O.	COURT NO. 22	Order Dtd.			(Se at

			021	MISHRA			2021-10-08			No-21)
48	37900/2021	16.10.2021	WP (C) - 31577/2021	M.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-21)
49	37901/2021	16.10.2021	WP (C) - 30981/2021	D. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-21)
50	37902/2021	16.10.2021	WP (C) - 30983/2021	D. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-21)
51	37903/2021	16.10.2021	WP (C) - 30983/2021	D. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-21)
52	37904/2021	16.10.2021	WP (C) - 30983/2021	D. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-21)
53	37905/2021	16.10.2021	WP (C) - 30980/2021	D. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-21)
54	37906/2021	16.10.2021	WP (C) - 30656/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-21)
55	37907/2021	16.10.2021	WP (C) - 30984/2021	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-21)
56	37908/2021	16.10.2021	WP (C) - 30984/2021	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-21)
57	37909/2021	16.10.2021	WP (C) - 30986/2021	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-21)
58	37910/2021	16.10.2021	WP (C) - 30987/2021	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-21)
59	37911/2021	16.10.2021	CRLA-712/2016	D. P. JENA	GENERAL		Order Dtd. 2021-08-25		CRIMINAL APPEAL	(Se at No-4)
60	37912/2	16.10.20	WP (C) -	D. BEHERA	C.O.		Order			(Se

	021	21	30989/2 021				Dtd. 2021- 10-08			at No- 4)
61	37913/2 021	16.10.20 21	WP (C) - 27647/2 021	P.K. PATTNAYAK	C.O.	COURT NO. 22	Order Dtd. 2021- 10-01			(Se at No- 4)
62	37914/2 021	16.10.20 21	WP (C) - 27859/2 021	A.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2021- 10-01			(Se at No- 4)
63	37915/2 021	16.10.20 21	WP (C) - 28337/2 021	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2021- 10-01			(Se at No- 4)
64	37916/2 021	16.10.20 21	ABLAPL- 7905/20 21	K. S. DAS	C.O.	COURT NO. 1	Order Dtd. 2021- 10-01			(Se at No- 4)
65	37917/2 021	16.10.20 21	WP (C) - 31480/2 021	BIDYADHAR MANASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 4)
66	37918/2 021	16.10.20 21	ABLAPL- 7905/20 21	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-01			(Se at No- 4)
67	37919/2 021	16.10.20 21	WP (C) - 31804/2 021	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 4)
68	37920/2 021	16.10.20 21	WP (C) - 30646/2 021	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 4)
69	37921/2 021	16.10.20 21	WP (C) - 31882/2 021	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 4)
70	37922/2 021	16.10.20 21	WP (C) - 30122/2 021	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 4)
71	37923/2 021	16.10.20 21	WP (C) - 30123/2 021	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 4)
72	37924/2 021	16.10.20 21	WP (C) - 30372/2 021	PRATAP KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 4)

73	37925/2 021	16.10.20 21	WP (C) - 31464/2 021	JAYANTA KUMAR KHANDAYAT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH -5	(Se at No- 32)
74	37926/2 021	16.10.20 21	WP (C) - 3663/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01		(Se at No- 32)
75	37927/2 021	16.10.20 21	WP (C) - 31497/2 021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08		(Se at No- 32)
76	37928/2 021	16.10.20 21	WP (C) - 31547/2 021	GANESH CHANDRA JENA	C.O.	COURT NO. 22	Order Dtd. 2021- 10-08		(Se at No- 32)
77	37929/2 021	16.10.20 21	WP (C) - 31500/2 021	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2021- 10-08		(Se at No- 32)
78	37930/2 021	16.10.20 21	WP (C) - 31807/2 021	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2021- 10-08		(Se at No- 32)
79	37931/2 021	16.10.20 21	WP (C) - 31490/2 021	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2021- 10-08		(Se at No- 32)
80	37932/2 021	16.10.20 21	ABLAPL- 10872/2 021	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-04		(Se at No- 32)
81	37933/2 021	16.10.20 21	WP (C) - 31498/2 021	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08		(Se at No- 32)
82	37934/2 021	16.10.20 21	ABLAPL- 12107/2 021	D. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08		(Se at No- 32)
83	37935/2 021	16.10.20 21	WP (C) - 31441/2 021	G. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2021- 10-11	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 111 )
84	37936/2 021	16.10.20 21	WP (C) - 31627/2 021	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-11		(Se at No- 111 )
85	37937/2	16.10.20	ABLAPL-	R. B.	C.O.	COURT	Order		(Se

	021	21	12108/2 021	MISHRA		NO. 1	Dtd. 2021- 10-08			at No- 111 )
86	37938/2 021	16.10.20 21	ABLAPL- 12109/2 021	R. B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
87	37939/2 021	16.10.20 21	ABLAPL- 12110/2 021	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
88	37940/2 021	16.10.20 21	ABLAPL- 12112/2 021	KIRTAN DANG	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
89	37941/2 021	16.10.20 21	ABLAPL- 12113/2 021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
90	37942/2 021	16.10.20 21	WP (C) - 30822/2 021	C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2021- 10-11			(Se at No- 111 )
91	37943/2 021	16.10.20 21	ABLAPL- 12114/2 021	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
92	37944/2 021	16.10.20 21	WP (C) - 31113/2 021	PRIYA RANJAN MISHRA	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 111 )
93	37945/2 021	16.10.20 21	ABLAPL- 12115/2 021	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
94	37946/2 021	16.10.20 21	WP (C) - 32126/2 021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-11			(Se at No- 111 )
95	37947/2 021	16.10.20 21	WP (C) - 31476/2 021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-			(Se at No-



							10-11			111 )
96	37948/2 021	16.10.20 21	WP (C) - 29379/2 021	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 111 )
97	37949/2 021	16.10.20 21	WP (C) - 31047/2 021	A.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2021- 10-04			(Se at No- 111 )
98	37950/2 021	16.10.20 21	WP (C) - 30964/2 021	J.K. MISHRA (2)	C.O.	COURT NO. 22	Order Dtd. 2021- 10-08			(Se at No- 111 )
99	37951/2 021	16.10.20 21	TRP (C) - 50/2020	S. ROUT	C.O.	COURT NO. 25	Order Dtd. 2021- 10-04			(Se at No- 111 )
10 0	37952/2 021	16.10.20 21	ABLAPL- 12116/2 021	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
10 1	37953/2 021	16.10.20 21	OJC- 7047/20 01	B.K. PATI	C.O.	COURT NO. 22	Order Dtd. 2021- 10-04			(Se at No- 111 )
10 2	37954/2 021	16.10.20 21	ABLAPL- 12118/2 021	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2021- 11-26			(Se at No- 111 )
10 3	37955/2 021	16.10.20 21	ABLAPL- 12119/2 021	S. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )
10 4	37956/2 021	16.10.20 21	OJC- 7047/20 01	B.C. SAHOO	C.O.	COURT NO. 22				(Se at No- 111 )
10 5	37957/2 021	16.10.20 21	ABLAPL- 12120/2 021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 111 )

106	37958/2021	16.10.2021	WP (C) - 29853/2021	D. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-10-05			(Se at No-111)
107	37959/2021	16.10.2021	ABLAPL-12121/2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-111)
108	37960/2021	16.10.2021	WP (C) - 29432/2021	B.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-111)
109	37961/2021	16.10.2021	ABLAPL-12122/2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-111)
110	37962/2021	16.10.2021	WP (C) - 18680/2021	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
111	37963/2021	16.10.2021	ABLAPL-12124/2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
112	37964/2021	16.10.2021	WP (C) - 18680/2021	J.C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
113	37965/2021	16.10.2021	WP (C) - 26548/2021	B.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
114	37966/2021	16.10.2021	WP (C) - 24927/2021	K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2021-10-05			(Se at No-116)
115	37967/2021	16.10.2021	ABLAPL-12127/2021	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
116	37968/2021	16.10.2021	ABLAPL-12129/2021	C. R. NAYAK	C.O.	COURT NO. 1	Order Dtd.			(Se at

			021				2021-10-08			No-116)
117	37969/2021	16.10.2021	ABLAPL-12131/2021	R. K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
118	37970/2021	16.10.2021	ABLAPL-12132/2021	R. K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
119	37971/2021	16.10.2021	ABLAPL-12133/2021	BHOJARAJ SETH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
120	37972/2021	16.10.2021	ABLAPL-12134/2021	PRATAP KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
121	37973/2021	16.10.2021	ABLAPL-12135/2021	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
122	37974/2021	16.10.2021	ABLAPL-12137/2021	S. A. K. DORA	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
123	37975/2021	16.10.2021	ABLAPL-12138/2021	S. C. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
124	37976/2021	16.10.2021	ABLAPL-12139/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
125	37977/2021	16.10.2021	ABLAPL-12140/2021	ASWINI KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
126	37978/2021	16.10.2021	ABLAPL-12141/2021	K.C.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)

										)
12 7	37979/2 021	16.10.20 21	ABLAPL- 12142/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 116 )
12 8	37980/2 021	16.10.20 21	ABLAPL- 12145/2 021	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 116 )
12 9	37981/2 021	16.10.20 21	ABLAPL- 12032/2 021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13 0	37982/2 021	16.10.20 21	ABLAPL- 12033/2 021	SMITA DAS	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13 1	37983/2 021	16.10.20 21	ABLAPL- 12036/2 021	B.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13 2	37984/2 021	16.10.20 21	WP (C) - 31171/2 021	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-05			(Se at No- 116 )
13 3	37985/2 021	16.10.20 21	ABLAPL- 12038/2 021	B.N.MAHAP ATRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13 4	37986/2 021	16.10.20 21	ABLAPL- 12039/2 021	S. C. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13 5	37987/2 021	16.10.20 21	ABLAPL- 12040/2 021	B. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13 6	37988/2 021	16.10.20 21	ABLAPL- 12042/2 021	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13	37989/2	16.10.20	ABLAPL-	BALARAM	C.O.	COURT	Order			(Se

7	021	21	12043/2 021	SINGH		NO. 1	Dtd. 2021- 10-07			at No- 116 )
13 8	37990/2 021	16.10.20 21	ABLAPL- 12044/2 021	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
13 9	37991/2 021	16.10.20 21	ABLAPL- 12164/2 021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 116 )
14 0	37992/2 021	16.10.20 21	ABLAPL- 12174/2 021	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 116 )
14 1	37993/2 021	16.10.20 21	ABLAPL- 12024/2 021	MAHES DAS	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
14 2	37994/2 021	16.10.20 21	ABLAPL- 12007/2 021	UNMESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
14 3	37995/2 021	16.10.20 21	ABLAPL- 12046/2 021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
14 4	37996/2 021	16.10.20 21	ABLAPL- 12047/2 021	SUJIT KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
14 5	37997/2 021	16.10.20 21	ABLAPL- 12095/2 021	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 116 )
14 6	37998/2 021	16.10.20 21	ABLAPL- 10114/2 021	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2021- 10-05			(Se at No- 116 )
14 7	37999/2 021	16.10.20 21	ABLAPL- 12015/2 021	PRATAP KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-			(Se at No-

							10-07			116 )
14 8	38000/2 021	16.10.20 21	ABLAPL- 12016/2 021	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
14 9	38001/2 021	16.10.20 21	ABLAPL- 12018/2 021	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
15 0	38002/2 021	16.10.20 21	ABLAPL- 12020/2 021	HAREKRUSH NA DASH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
15 1	38003/2 021	16.10.20 21	ABLAPL- 10100/2 021	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-05			(Se at No- 116 )
15 2	38004/2 021	16.10.20 21	ABLAPL- 6418/20 21	P. C. DAS	C.O.	COURT NO. 23	Order Dtd. 2021- 10-05			(Se at No- 116 )
15 3	38005/2 021	16.10.20 21	ABLAPL- 12048/2 021	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
15 4	38006/2 021	16.10.20 21	ABLAPL- 12049/2 021	HAREKRUSH NA DASH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
15 5	38007/2 021	16.10.20 21	ABLAPL- 12050/2 021	R. C. BHOI	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )
15 6	38008/2 021	16.10.20 21	ABLAPL- 10031/2 021	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-04			(Se at No- 116 )
15 7	38009/2 021	16.10.20 21	ABLAPL- 12005/2 021	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 116 )

158	38010/2021	16.10.2021	ABLAPL-12008/2021	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-116)
159	38011/2021	16.10.2021	ABLAPL-12085/2021	SUBASH MANSINGH	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-116)
160	38012/2021	16.10.2021	ABLAPL-12080/2021	H. S. PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-116)
161	38013/2021	16.10.2021	ABLAPL-12083/2021	N.K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-116)
162	38014/2021	16.10.2021	ABLAPL-12084/2021	B. P. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-116)
163	38015/2021	16.10.2021	ABLAPL-12098/2021	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
164	38016/2021	16.10.2021	ABLAPL-12097/2021	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-116)
165	38017/2021	16.10.2021	ABLAPL-12052/2021	S. S. PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-116)
166	38018/2021	16.10.2021	ABLAPL-12053/2021	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-116)
167	38019/2021	16.10.2021	WP (C) - 27213/2021	P K PARIDA	C.O.	COURT NO. 22				(Se at No-116)
168	38020/2021	16.10.2021	WP (C) - 29832/2021	M. NAYAK	C.O.	COURT NO. 22				(Se at

			021							No-116)
169	38021/2021	16.10.2021	WP (C) - 29823/2021	J.K. MISHRA	C.O.	COURT NO. 22			WRIT BRANCH -3	(Se at No-14)
170	38022/2021	16.10.2021	WP (C) - 29717/2021	H. JENA	C.O.	COURT NO. 22				(Se at No-14)
171	38023/2021	16.10.2021	WP (C) - 29541/2021	P.P.RAO	C.O.	COURT NO. 22				(Se at No-14)
172	38024/2021	16.10.2021	ABLAPL-12102/2021	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-14)
173	38025/2021	16.10.2021	WP (C) - 29884/2021	SAROJ KU.PARIDA	C.O.	COURT NO. 22				(Se at No-14)
174	38026/2021	16.10.2021	WP (C) - 29482/2021	S C DASH	C.O.	COURT NO. 22				(Se at No-14)
175	38027/2021	16.10.2021	ABLAPL-9592/2021	L. SETHI	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-14)
176	38028/2021	16.10.2021	ABLAPL-12123/2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-14)
177	38029/2021	16.10.2021	WP (C) - 29684/2021	M.R. SAHOO	C.O.	COURT NO. 22				(Se at No-14)
178	38030/2021	16.10.2021	ABLAPL-12096/2021	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-14)
179	38031/2021	16.10.2021	WP (C) - 25632/2021	H. K. MALLICK	GENERAL		Order Dtd. 2021-09-28			(Se at No-14)
180	38032/2021	16.10.2021	WP (C) - 29540/2021	P.P.RAO	C.O.	COURT NO. 22				(Se at No-14)



18 1	38033/2 021	16.10.20 21	ABLAPL- 12055/2 021	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 14)
18 2	38034/2 021	16.10.20 21	ABLAPL- 12056/2 021	P.R. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 14)
18 3	38035/2 021	16.10.20 21	ABLAPL- 12065/2 021	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 14)
18 4	38036/2 021	16.10.20 21	ABLAPL- 12165/2 021	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
18 5	38037/2 021	16.10.20 21	WP (C) - 29546/2 021	J.K. MISHRA	C.O.	COURT NO. 22				(Se at No- 14)
18 6	38038/2 021	16.10.20 21	ABLAPL- 12170/2 021	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
18 7	38039/2 021	16.10.20 21	ABLAPL- 12171/2 021	S. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
18 8	38040/2 021	16.10.20 21	WP (C) - 30917/2 021	SHARMISTH A SAMAL	C.O.	COURT NO. 1				(Se at No- 14)
18 9	38041/2 021	16.10.20 21	ABLAPL- 12172/2 021	S. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
19 0	38042/2 021	16.10.20 21	WP (C) - 30913/2 021	SHARMISTH A SAMAL	C.O.	COURT NO. 22				(Se at No- 14)
19 1	38043/2 021	16.10.20 21	ABLAPL- 12173/2 021	S. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
19 2	38044/2 021	16.10.20 21	ABLAPL- 12175/2 021	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
19 3	38045/2 021	16.10.20 21	ABLAPL- 12179/2 021	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2021-			(Se at No-

							10-08			14)
19 4	38046/2 021	16.10.20 21	WP (C) - 31173/2 021	D K PANDA	C.O.	COURT NO. 3 OLD				(Se at No- 14)
19 5	38047/2 021	16.10.20 21	ABLAPL- 12180/2 021	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
19 6	38048/2 021	16.10.20 21	ABLAPL- 12181/2 021	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
19 7	38049/2 021	16.10.20 21	WP (C) - 31438/2 021	C.K.ROUT	C.O.	COURT NO. 1				(Se at No- 14)
19 8	38050/2 021	16.10.20 21	ABLAPL- 12182/2 021	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 14)
19 9	38051/2 021	16.10.20 21	ABLAPL- 12001/2 021	HAREKRUSH NA DASH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 14)
20 0	38052/2 021	16.10.20 21	ABLAPL- 12003/2 021	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 14)
20 1	38053/2 021	16.10.20 21	WP (C) - 31393/2 021	R.K. BISOI	C.O.	COURT NO. 3 OLD				(Se at No- 14)
20 2	38054/2 021	16.10.20 21	ABLAPL- 12010/2 021	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 14)
20 3	38055/2 021	16.10.20 21	ABLAPL- 12011/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 14)
20 4	38056/2 021	16.10.20 21	ABLAPL- 10135/2 021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-05			(Se at No- 14)
20 5	38057/2 021	16.10.20 21	WP (C) - 31914/2 021	MOTILAL MISHRA	C.O.	COURT NO. 3 OLD			WRIT BRANCH -3	(Se at No- 11)
20 6	38058/2 021	16.10.20 21	ABLAPL- 8722/20	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd.			(Se at

			21				2021-10-05			No-11)
207	38059/2021	16.10.2021	ABLAPL-10092/2021	B. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-11)
208	38060/2021	16.10.2021	ABLAPL-11995/2021	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-11)
209	38061/2021	16.10.2021	WP (C) - 31732/2021	R.K. SAHOO	C.O.	COURT NO. 3 OLD				(Se at No-11)
210	38062/2021	16.10.2021	ABLAPL-11994/2021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-11)
211	38063/2021	16.10.2021	ABLAPL-10171/2021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-11)
212	38064/2021	16.10.2021	ABLAPL-10821/2021	BHABAGRAH I DAS	C.O.	COURT NO. 1	Order Dtd. 2021-10-04			(Se at No-11)
213	38065/2021	16.10.2021	WP (C) - 31536/2021	S K SAHOO	C.O.	COURT NO. 3 OLD				(Se at No-11)
214	38066/2021	16.10.2021	ABLAPL-8822/2021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-10-04			(Se at No-11)
215	38067/2021	16.10.2021	ABLAPL-12101/2021	PRABHAT KUMAR PRAHARAJ	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-11)
216	38068/2021	16.10.2021	ABLAPL-12144/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-11)
217	38069/2021	16.10.2021	WP (C) - 31862/2021	S.B. BISWAL	C.O.	COURT NO. 3 OLD				(Se at No-11)
218	38070/2021	16.10.2021	ABLAPL-12156/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-11)
219	38071/2021	16.10.2021	WP (C) -	S.B.	C.O.	COURT				(Se

9	021	21	31660/2 021	BISWAL		NO. 1				at No- 11)
22 0	38072/2 021	16.10.20 21	ABLAPL- 12161/2 021	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 11)
22 1	38073/2 021	16.10.20 21	ABLAPL- 12177/2 021	ASUTOSH TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 11)
22 2	38074/2 021	16.10.20 21	WP (C) - 31665/2 021	S.B. BISWAL	C.O.	COURT NO. 1				(Se at No- 11)
22 3	38075/2 021	16.10.20 21	ABLAPL- 12160/2 021	ASHOK KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 11)
22 4	38076/2 021	16.10.20 21	WP (C) - 31191/2 021	C.K.ROUT	C.O.	COURT NO. 3 OLD				(Se at No- 11)
22 5	38077/2 021	16.10.20 21	ABLAPL- 12158/2 021	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 11)
22 6	38078/2 021	16.10.20 21	WP (C) - 31403/2 021	J K MOHAPATRA	C.O.	COURT NO. 3 OLD				(Se at No- 11)
22 7	38079/2 021	16.10.20 21	ABLAPL- 12155/2 021	PRAMOD KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 11)
22 8	38080/2 021	16.10.20 21	WP (C) - 31092/2 021	M.R.SAHOO	C.O.	COURT NO. 3 OLD				(Se at No- 11)
22 9	38081/2 021	16.10.20 21	ABLAPL- 12154/2 021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 11)
23 0	38082/2 021	16.10.20 21	WP (C) - 30704/2 021	S.SAMAL	C.O.	COURT NO. 1			WRIT BRANCH -4	(Se at No- 27)
23 1	38083/2 021	16.10.20 21	WP (C) - 31954/2 021	M.R.ROUTR AY	C.O.	COURT NO. 3 OLD				(Se at No- 27)

23 2	38084/2 021	16.10.20 21	ABLAPL- 12153/2 021	B. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 27)
23 3	38085/2 021	16.10.20 21	ABLAPL- 12152/2 021	B. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 27)
23 4	38086/2 021	16.10.20 21	WP (C) - 31414/2 021	A K DAS	C.O.	COURT NO. 3 OLD				(Se at No- 27)
23 5	38087/2 021	16.10.20 21	ABLAPL- 12151/2 021	ACHYUTANA NDA PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 27)
23 6	38088/2 021	16.10.20 21	ABLAPL- 12150/2 021	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 27)
23 7	38089/2 021	16.10.20 21	WP (C) - 31868/2 021	S.B. BISWAL	C.O.	COURT NO. 1				(Se at No- 27)
23 8	38090/2 021	16.10.20 21	WP (C) - 31179/2 021	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 27)
23 9	38091/2 021	16.10.20 21	WP (C) - 31179/2 021	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 27)
24 0	38092/2 021	16.10.20 21	ABLAPL- 12149/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 27)
24 1	38093/2 021	16.10.20 21	ABLAPL- 12146/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 27)
24 2	38094/2 021	16.10.20 21	WP (C) - 23508/2 021	JYOTIRANJ AN SAHOO	C.O.	CHIEF JUSTIC E'S COURT			WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 102 )
24 3	38095/2 021	16.10.20 21	ABLAPL- 12013/2 021	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 102 )
24	38096/2	16.10.20	ABLAPL-	SARADA	C.O.	COURT	Order			(Se

4	021	21	12022/2 021	NAYAK		NO. 1	Dtd. 2021- 10-07			at No- 102 )
24 5	38097/2 021	16.10.20 21	WP (C) - 23511/2 021	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 1			WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 102 )
24 6	38098/2 021	16.10.20 21	ABLAPL- 10113/2 021	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2021- 10-05			(Se at No- 102 )
24 7	38099/2 021	16.10.20 21	ABLAPL- 11998/2 021	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 102 )
24 8	38100/2 021	16.10.20 21	ABLAPL- 11982/2 021	MANOJ KUMAR PATI	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 102 )
24 9	38101/2 021	16.10.20 21	WP (C) - 23513/2 021	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 1			WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 102 )
25 0	38102/2 021	16.10.20 21	ABLAPL- 9896/20 21	BHABAGRAH I DAS	C.O.	COURT NO. 1	Order Dtd. 2021- 10-04			(Se at No- 102 )
25 1	38103/2 021	16.10.20 21	ABLAPL- 10175/2 021	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-05			(Se at No- 102 )
25 2	38104/2 021	16.10.20 21	WP (C) - 23514/2 021	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 1				(Se at No- 102 )
25 3	38105/2 021	16.10.20 21	ABLAPL- 10119/2 021	LOKANATH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 10-05			(Se at No- 102 )
25 4	38106/2 021	16.10.20 21	ABLAPL- 12104/2 021	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-			(Se at No-

							10-08			102 )
25 5	38107/2 021	16.10.20 21	ABLAPL- 12106/2 021	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 102 )
25 6	38108/2 021	16.10.20 21	WP (C) - 23521/2 021	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 1				(Se at No- 102 )
25 7	38109/2 021	16.10.20 21	ABLAPL- 12066/2 021	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 102 )
25 8	38110/2 021	16.10.20 21	ABLAPL- 12068/2 021	SUSANTA KUMAR BARAL	C.O.	COURT NO. 1	Order Dtd. 2021- 11-25			(Se at No- 102 )
25 9	38111/2 021	16.10.20 21	ABLAPL- 12069/2 021	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 102 )
26 0	38112/2 021	16.10.20 21	ABLAPL- 12063/2 021	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 102 )
26 1	38113/2 021	16.10.20 21	ABLAPL- 12070/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 102 )
26 2	38114/2 021	16.10.20 21	WP (C) - 32146/2 021	B ROUT	C.O.	COURT NO. 3 OLD			WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 118 )
26 3	38115/2 021	16.10.20 21	ABLAPL- 12075/2 021	P. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 118 )
26 4	38116/2 021	16.10.20 21	ABLAPL- 12076/2 021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021- 10-07			(Se at No- 118 )

265	38117/2021	16.10.2021	ABLAPL-12077/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-118)
266	38118/2021	16.10.2021	ABLAPL-9231/2021	N.K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-118)
267	38119/2021	16.10.2021	WP (C) - 31572/2021	A K PARIDA	C.O.	COURT NO. 3 OLD				(Se at No-118)
268	38120/2021	16.10.2021	ABLAPL-9756/2021	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-118)
269	38121/2021	16.10.2021	WP (C) - 3670/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-118)
270	38122/2021	16.10.2021	WP (C) - 3668/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-118)
271	38123/2021	16.10.2021	WP (C) - 3667/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-118)
272	38124/2021	16.10.2021	WP (C) - 31198/2021	N.K.ROUT	C.O.	COURT NO. 3 OLD			WRIT BRANCH -1	(Se at No-1)
273	38125/2021	16.10.2021	WP (C) - 3662/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-1)
274	38126/2021	16.10.2021	WP (C) - 3661/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-1)
275	38127/2021	16.10.2021	WP (C) - 3660/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-1)
27	38128/2	16.10.20	WP (C) -	A.K. PARID	C.O.	COURT				(Se



6	021	21	31358/2 021	A		NO. 3 OLD				at No- 1)
27 7	38129/2 021	16.10.20 21	WP (C) - 5529/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
27 8	38130/2 021	16.10.20 21	WP (C) - 5527/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
27 9	38131/2 021	16.10.20 21	WP (C) - 31399/2 021	J K MOHAPATRA	C.O.	COURT NO. 3 OLD				(Se at No- 1)
28 0	38132/2 021	16.10.20 21	WP (C) - 5526/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
28 1	38133/2 021	16.10.20 21	WP (C) - 5530/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
28 2	38134/2 021	16.10.20 21	WP (C) - 5531/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
28 3	38135/2 021	16.10.20 21	WP (C) - 31391/2 021	S. P. SAHOO	C.O.	COURT NO. 3 OLD				(Se at No- 1)
28 4	38136/2 021	16.10.20 21	WP (C) - 5533/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
28 5	38137/2 021	16.10.20 21	WP (C) - 4363/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
28 6	38138/2 021	16.10.20 21	WP (C) - 4374/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
28 7	38139/2 021	16.10.20 21	WP (C) - 5522/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 1)
28 8	38140/2 021	16.10.20 21	WP (C) - 14241/2 012	B. C. PANDA	C.O.	COURT NO. 3 OLD			WRIT BRANCH -7	(Se at No- 15)

289	38141/2021	16.10.2021	WP (C) - 5523/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-15)
290	38142/2021	16.10.2021	WP (C) - 3659/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-15)
291	38143/2021	16.10.2021	WP (C) - 14241/2012	PRAFULLA SAMANTARA	C.O.	COURT NO. 3 OLD			WRIT BRANCH -7	(Se at No-15)
292	38144/2021	16.10.2021	WP (C) - 5536/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-15)
293	38145/2021	16.10.2021	WP (C) - 3669/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-15)
294	38146/2021	16.10.2021	WP (C) - 14241/2012	P. CH. DAS	C.O.	COURT NO. 3 OLD			WRIT BRANCH -7	(Se at No-15)
295	38147/2021	16.10.2021	WP (C) - 31714/2021	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -1	(Se at No-3)
296	38148/2021	16.10.2021	WP (C) - 31357/2021	A K PARIDA	C.O.	COURT NO. 3 OLD				(Se at No-3)
297	38149/2021	16.10.2021	WP (C) - 31576/2021	M. R. ROU TRAY	C.O.	COURT NO. 3 OLD				(Se at No-3)
298	38150/2021	16.10.2021	WP (C) - 20794/2021	SUVENDU BARIK	C.O.	COURT NO. 22	Order Dtd. 2021-09-28			(Se at No-3)
299	38151/2021	16.10.2021	WP (C) - 31454/2021	D SAHU	C.O.	COURT NO. 3 OLD				(Se at No-3)
300	38152/2021	16.10.2021	WP (C) - 30669/2021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No-3)
301	38153/2021	16.10.2021	WP (C) - 25093/2020	M. N. MOHANTY	C.O.	COURT NO. 8				(Se at No-3)

										3)
30 2	38154/2 021	16.10.20 21	WP (C) - 30662/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 3)
30 3	38155/2 021	16.10.20 21	WP (C) - 30665/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 3)
30 4	38156/2 021	16.10.20 21	WP (C) - 30651/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 3)
30 5	38157/2 021	16.10.20 21	WP (C) - 30130/2 021	M.R. SAHOO	C.O.	COURT NO. 22				(Se at No- 3)
30 6	38158/2 021	16.10.20 21	WP (C) - 30649/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 3)
30 7	38159/2 021	16.10.20 21	WP (C) - 30659/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 3)
30 8	38160/2 021	16.10.20 21	WP (C) - 30657/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 3)
30 9	38161/2 021	16.10.20 21	WP (C) - 31751/2 021	BALARAM SINGH	C.O.	COURT NO. 22				(Se at No- 3)
31 0	38162/2 021	16.10.20 21	WP (C) - 31000/2 021	MANAS RANJAN BADAJENA	C.O.	COURT NO. 22				(Se at No- 3)
31 1	38163/2 021	16.10.20 21	WP (C) - 31522/2 021	P.K.LENKA	C.O.	COURT NO. 22				(Se at No- 3)
31 2	38164/2 021	16.10.20 21	WP (C) - 31736/2 021	TAPAN SWAIN	C.O.	COURT NO. 22				(Se at No- 3)
31 3	38165/2 021	16.10.20 21	WP (C) - 31828/2 021	BIKRAM BEHERA	C.O.	COURT NO. 22				(Se at No- 3)
31 4	38166/2 021	16.10.20 21	WP (C) - 31733/2	TAPAN SWAIN	C.O.	COURT NO. 22				(Se at

			021							No-3)
315	38167/2021	16.10.2021	WP (C) - 31880/2021	R. C. MUDULI	C.O.	COURT NO. 22				(Se at No-3)
316	38168/2021	16.10.2021	WP (C) - 31846/2021	SUBASH CHANDRA PRADHAN	C.O.	COURT NO. 22				(Se at No-3)
317	38169/2021	16.10.2021	BLAPL-267/2021	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2021-10-08		CRIMINAL MISC-3	(Se at No-14)
318	38170/2021	16.10.2021	WP (C) - 31342/2021	PURUSOTTA M CHULI	C.O.	COURT NO. 22			WRIT BRANCH -4	(Se at No-38)
319	38171/2021	16.10.2021	ABLAPL-17438/2019	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2021-10-08			(Se at No-38)
320	38172/2021	16.10.2021	WP (C) - 30672/2021	KANANBALA ROY CHOUDHURY	C.O.	COURT NO. 24	Order Dtd. 2021-10-04			(Se at No-38)
321	38173/2021	16.10.2021	WP (C) - 7095/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-38)
322	38174/2021	16.10.2021	WP (C) - 31655/2021	M. K. PANI	C.O.	COURT NO. 22			WRIT BRANCH -8	(Se at No-43)
323	38175/2021	16.10.2021	WP (C) - 7094/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-43)
324	38176/2021	16.10.2021	WP (C) - 5545/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-43)
325	38177/2021	16.10.2021	WP (C) - 31812/2021	S. P. DHAL	C.O.	COURT NO. 3 OLD				(Se at No-43)
326	38178/2021	16.10.2021	WP (C) - 5542/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-43)
32	38179/2	16.10.20	WP (C) -	GANESH	C.O.	COURT	Order			(Se

7	021	21	5541/20 21	CHANDRA JENA		NO. 3 OLD	Dtd. 2021- 10-01			at No- 43)
32 8	38180/2 021	16.10.20 21	WP (C) - 31417/2 021	GOPINATH SETHI	C.O.	COURT NO. 22				(Se at No- 43)
32 9	38181/2 021	16.10.20 21	WP (C) - 5538/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 43)
33 0	38182/2 021	16.10.20 21	WP (C) - 31810/2 021	S. P. DHAL	C.O.	COURT NO. 22				(Se at No- 43)
33 1	38183/2 021	16.10.20 21	WP (C) - 7098/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 43)
33 2	38184/2 021	16.10.20 21	WP (C) - 31555/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 43)
33 3	38185/2 021	16.10.20 21	ABLAPL- 9769/20 21	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2021- 09-28			(Se at No- 43)
33 4	38186/2 021	16.10.20 21	WP (C) - 7440/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 43)
33 5	38187/2 021	16.10.20 21	WP (C) - 7437/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 43)
33 6	38188/2 021	16.10.20 21	WP (C) - 7435/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 5000- 01-01			(Se at No- 43)
33 7	38189/2 021	16.10.20 21	WP (C) - 31965/2 021	A SIKDAR	C.O.	COURT NO. 22			WRIT BRANCH -3	(Se at No- 11)
33 8	38190/2 021	16.10.20 21	WP (C) - 7432/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 11)
33 9	38191/2 021	16.10.20 21	WP (C) - 7431/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-01			(Se at No- 11)

340	38192/2021	16.10.2021	WP (C) - 7099/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-11)
341	38193/2021	16.10.2021	WP (C) - 31712/2021	SUJIT SATPATHI	C.O.	COURT NO. 22			WRIT BRANCH -1	(Se at No-3)
342	38194/2021	16.10.2021	WP (C) - 3672/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-3)
343	38195/2021	16.10.2021	WP (C) - 31450/2021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD				(Se at No-3)
344	38196/2021	16.10.2021	WP (C) - 4362/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-01			(Se at No-3)
345	38197/2021	16.10.2021	WP (C) - 7434/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
346	38198/2021	16.10.2021	WP (C) - 31448/2021	TPFAN SWAIN	C.O.	COURT NO. 22				(Se at No-3)
347	38199/2021	16.10.2021	WP (C) - 7127/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
348	38200/2021	16.10.2021	WP (C) - 7104/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
349	38201/2021	16.10.2021	WP (C) - 31046/2021	AJAYA KU. PANDA	C.O.	COURT NO. 22				(Se at No-3)
350	38202/2021	16.10.2021	WP (C) - 7103/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
351	38203/2021	16.10.2021	WP (C) - 7102/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
352	38204/2021	16.10.2021	WP (C) - 31419/2021	GOPINATH SETHI	C.O.	COURT NO. 3 OLD				(Se at No-3)

										3)
35 3	38205/2 021	16.10.20 21	WP (C) - 7101/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
35 4	38206/2 021	16.10.20 21	WP (C) - 7096/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
35 5	38207/2 021	16.10.20 21	WP (C) - 31559/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 3)
35 6	38208/2 021	16.10.20 21	WP (C) - 6817/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
35 7	38209/2 021	16.10.20 21	WP (C) - 13224/2 021	A.K. NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 10-08			(Se at No- 3)
35 8	38210/2 021	16.10.20 21	WP (C) - 31711/2 021	S SAMAL	C.O.	COURT NO. 22				(Se at No- 3)
35 9	38211/2 021	16.10.20 21	WP (C) - 6816/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
36 0	38212/2 021	16.10.20 21	WP (C) - 6814/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
36 1	38213/2 021	16.10.20 21	WP (C) - 6810/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
36 2	38214/2 021	16.10.20 21	WP (C) - 30072/2 021	CHITTA RANJAN LENKA	C.O.	COURT NO. 22				(Se at No- 3)
36 3	38215/2 021	16.10.20 21	WP (C) - 6809/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
36 4	38216/2 021	16.10.20 21	WP (C) - 6789/20 21	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-04			(Se at No- 3)
36 5	38217/2 021	16.10.20 21	WP (C) - 6787/20	GANESH CHANDRA	C.O.	COURT NO. 3	Order Dtd.			(Se at

			21	JENA		OLD	2021-10-04			No-3)
366	38218/2021	16.10.2021	WP (C) - 6784/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
367	38219/2021	16.10.2021	WP (C) - 6783/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
368	38220/2021	16.10.2021	WP (C) - 6781/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
369	38221/2021	16.10.2021	WP (C) - 6776/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
370	38222/2021	16.10.2021	WP (C) - 6767/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
371	38223/2021	16.10.2021	WP (C) - 6766/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
372	38224/2021	16.10.2021	WP (C) - 6765/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
373	38225/2021	16.10.2021	WP (C) - 6763/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
374	38226/2021	16.10.2021	WP (C) - 5524/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Se at No-3)
375	38227/2021	16.10.2021	CONTC-5996/2021	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-3)
376	38228/2021	16.10.2021	CONTC-5997/2021	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-3)
377	38229/2021	16.10.2021	WP (C) - 31646/2021	BIJAY KUMAR DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)



378	38230/2021	16.10.2021	WP (C) - 31643/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
379	38231/2021	16.10.2021	WP (C) - 31640/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
380	38232/2021	16.10.2021	WP (C) - 31637/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
381	38233/2021	16.10.2021	WP (C) - 31633/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
382	38234/2021	16.10.2021	WP (C) - 31630/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
383	38235/2021	16.10.2021	WP (C) - 19614/2015	DURGA MISHRA	C.O.	COURT NO. 22	Order Dtd. 2021-10-05			(Seat No-113)
384	38236/2021	16.10.2021	WP (C) - 19614/2015	DURGA MISHRA	C.O.	COURT NO. 22	Order Dtd. 2021-10-05			(Seat No-113)
385	38237/2021	16.10.2021	WP (C) - 18541/2021	PRADEEP KUMAR RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
386	38238/2021	16.10.2021	CRLA-396/2017	R. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2021-10-07		CRIMINAL APPEAL	(Seat No-2)
387	38239/2021	16.10.2021	CRLA-396/2017	R. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2021-10-07		CRIMINAL APPEAL	(Seat No-2)
388	38240/2021	16.10.2021	CRLA-396/2017	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2021-09-28		CRIMINAL APPEAL	(Seat No-2)

389	38241/2021	16.10.2021	CRLA-396/2017	D.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2021-09-28		CRIMINAL APPEAL	(Se at No-2)
390	38242/2021	16.10.2021	CRLA-680/2017	P. K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2021-10-07		CRIMINAL APPEAL	(Se at No-2)
391	38243/2021	16.10.2021	MATA-9/2012	SMITA DAS	C.O.	COURT NO. 9	Order Dtd. 2021-10-07		FIRST APPEAL	(Se at No-2)
392	38244/2021	16.10.2021	WP (C) - 27017/2017	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-2)
393	38245/2021	16.10.2021	WP (C) - 9465/2018	K.C. PANDA	C.O.	COURT NO. 4			WRIT BRANCH (DIVISION BENCH)	(Se at No-107)
394	38246/2021	16.10.2021	WP (C) - 25774/2021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -6	(Se at No-35)
395	38247/2021	16.10.2021	WP (C) - 24335/2021	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT			WRIT BRANCH (DIVISION BENCH)	(Se at No-110)
396	38248/2021	16.10.2021	WP (C) - 25773/2021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -6	(Se at No-35)
397	38249/2021	16.10.2021	WP (C) - 25775/2021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -6	(Se at No-35)
398	38250/2021	16.10.2021	WP (C) - 27036/2021	ABHISEK PANDA	C.O.	COURT NO. 22				(Se at No-35)
399	38251/2021	16.10.2021	WP (C) - 31502/2021	S M SINGH	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-35)
400	38252/2021	16.10.2021	WP (C) - 27038/2021	ABHISEK PANDA	C.O.	COURT NO. 22				(Se at No-35)
401	38253/2021	16.10.2021	WP (C) -	S M SINGH	C.O.	COURT	Order			(Se at No-35)

1	021	21	31506/2 021			NO. 22	Dtd. 2021- 10-08			at No- 35)
40 2	38254/2 021	16.10.20 21	WP (C) - 27034/2 021	ABHISEK PANDA	C.O.	COURT NO. 22				(Se at No- 35)
40 3	38255/2 021	16.10.20 21	WP (C) - 31851/2 021	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 35)
40 4	38256/2 021	16.10.20 21	WP (C) - 28487/2 021	S.R.PATTA NAIK	C.O.	COURT NO. 22				(Se at No- 35)
40 5	38257/2 021	16.10.20 21	WP (C) - 25777/2 021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08		WRIT BRANCH -6	(Se at No- 35)
40 6	38258/2 021	16.10.20 21	WP (C) - 32158/2 021	B.K.PATI	C.O.	COURT NO. 3 OLD				(Se at No- 35)
40 7	38259/2 021	16.10.20 21	WP (C) - 25776/2 021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08		WRIT BRANCH -6	(Se at No- 35)
40 8	38260/2 021	16.10.20 21	WP (C) - 32130/2 021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD			WRIT BRANCH -7	(Se at No- 18)
40 9	38261/2 021	16.10.20 21	WP (C) - 25945/2 021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08		WRIT BRANCH -2	(Se at No- 7)
41 0	38262/2 021	16.10.20 21	WP (C) - 32132/2 021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD			WRIT BRANCH -7	(Se at No- 18)
41 1	38263/2 021	16.10.20 21	WP (C) - 25954/2 021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08		WRIT BRANCH -2	(Se at No- 7)
41 2	38264/2 021	16.10.20 21	WP (C) - 28400/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 7)
41 3	38265/2 021	16.10.20 21	WP (C) - 27651/2 021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No- 7)

414	38266/2021	16.10.2021	WP (C) - 31864/2021	A K JATI	C.O.	COURT NO. 22	Order Dtd. 2021-10-08			(Se at No-7)
415	38267/2021	16.10.2021	WP (C) - 27971/2021	ABHISEK PANDA	C.O.	COURT NO. 22				(Se at No-7)
416	38268/2021	16.10.2021	WP (C) - 25951/2021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -2	(Se at No-7)
417	38269/2021	16.10.2021	WP (C) - 27972/2021	ABHISEK PANDA	C.O.	COURT NO. 22				(Se at No-7)
418	38270/2021	16.10.2021	WP (C) - 25952/2021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -2	(Se at No-7)
419	38271/2021	16.10.2021	WP (C) - 28408/2021	BANABIHAR I RAY	C.O.	COURT NO. 22				(Se at No-7)
420	38272/2021	16.10.2021	WP (C) - 25772/2021	A T NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -6	(Se at No-35)
421	38273/2021	16.10.2021	WP (C) - 31402/2021	MADAN DAS	C.O.	COURT NO. 3 OLD				(Se at No-35)
422	38274/2021	16.10.2021	WP (C) - 31493/2021	S M SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-35)
423	38275/2021	16.10.2021	WP (C) - 31479/2021	BIDYADHAR MANASINGH	C.O.	COURT NO. 3 OLD				(Se at No-35)
424	38276/2021	16.10.2021	WP (C) - 31488/2021	S M SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-35)
425	38277/2021	16.10.2021	WP (C) - 31486/2021	S M SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-35)
426	38278/2021	16.10.2021	WP (C) - 31760/2021	B K SWAIN	C.O.	COURT NO. 3 OLD				(Se at No-35)

										35)
427	38279/2021	16.10.2021	WP (C) - 31193/2021	C.K.ROUT	C.O.	COURT NO. 3 OLD				(Se at No-35)
428	38280/2021	16.10.2021	WPCRL-116/2021	N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-35)
429	38281/2021	16.10.2021	WPCRL-116/2021	P K LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-35)
430	38282/2021	16.10.2021	WP (C) - 30678/2021	P.L.MISHRA	C.O.	COURT NO. 3			WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
431	38283/2021	16.10.2021	WP (C) - 30678/2021	M. NAYAK	C.O.	COURT NO. 3			WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
432	38284/2021	16.10.2021	WP (C) - 31484/2021	S M SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-103)
433	38285/2021	16.10.2021	WP (C) - 30681/2021	P.L.MISHRA	C.O.	COURT NO. 3			WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
434	38286/2021	16.10.2021	WP (C) - 31803/2021	S M SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-103)
435	38287/2021	16.10.2021	WP (C) - 30681/2021	M. NAYAK	C.O.	COURT NO. 3			WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
436	38288/2021	16.10.2021	ABLAPL-12018/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-103)
437	38289/2021	16.10.2021	WP (C) - 29710/2021	S K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-103)

										)
438	38290/2021	16.10.2021	FAO-357/2020	B.C.MOHANTY	C.O.	COURT NO. 24				(Seat No-103)
439	38291/2021	16.10.2021	WA-342/2021	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-10-05			(Seat No-103)
440	38292/2021	16.10.2021	FAO-357/2020	M. NAYAK	C.O.	COURT NO. 24				(Seat No-103)
441	38293/2021	16.10.2021	WA-751/2021	P K MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-07			(Seat No-103)
442	38294/2021	16.10.2021	FAO-353/2020	B.C.MOHANTY	C.O.	COURT NO. 24				(Seat No-103)
443	38295/2021	16.10.2021	FAO-353/2020	M. NAYAK	C.O.	COURT NO. 24				(Seat No-103)
444	38296/2021	16.10.2021	CONTC-3650/2021	R K MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Seat No-103)
445	38297/2021	16.10.2021	FAO-352/2020	B.C.MOHANTY	C.O.	COURT NO. 24				(Seat No-103)
446	38298/2021	16.10.2021	WP (C) - 24709/2012	CHHABI RANA	C.O.	COURT NO. 24	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
447	38299/2021	16.10.2021	FAO-352/2020	M. NAYAK	C.O.	COURT NO. 24				(Seat No-103)
448	38300/2021	16.10.2021	WP (C) -	P C DAS	C.O.	COURT	Order		WRIT	(Seat No-103)

8	021	21	24709/2012			NO. 24	Dtd. 2021-10-07		BRANCH (DIVISION BENCH)	at No-103)
449	38301/2021	16.10.2021	FAO-421/2020	M. NAYAK	C.O.	COURT NO. 24				(Se at No-103)
450	38302/2021	16.10.2021	WP (C) - 24709/2012	B C PANDA	C.O.	COURT NO. 24	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
451	38303/2021	16.10.2021	FAO-421/2020	S SWAIN	C.O.	COURT NO. 24				(Se at No-103)
452	38304/2021	16.10.2021	WP (C) - 25038/2012	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
453	38305/2021	16.10.2021	FAO-354/2020	B.C.MOHANTY	C.O.	COURT NO. 24				(Se at No-104)
454	38306/2021	16.10.2021	WP (C) - 25523/2012	B C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
455	38307/2021	16.10.2021	FAO-354/2020	M NAIK	C.O.	COURT NO. 24				(Se at No-113)
456	38308/2021	16.10.2021	WP (C) - 25525/2012	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2021-10-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
457	38309/2021	16.10.2021	FAO-351/2020	B.C.MOHANTY	C.O.	COURT NO. 24				(Se at No-113)
458	38310/2021	16.10.2021	FAO-351/2020	M NAIK	C.O.	COURT NO. 24				(Se at No-113)

										113 )
45 9	38311/2 021	16.10.20 21	WP (C) - 25526/2 012	B C PANDA	C.O.	COURT NO. 5	Order Dtd. 2021- 10-07		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 113 )
46 0	38312/2 021	16.10.20 21	FAO- 263/202 0	B.C.MOHAN TY	C.O.	COURT NO. 24				(Se at No- 113 )
46 1	38313/2 021	16.10.20 21	FAO- 263/202 0	M NAIK	C.O.	COURT NO. 24				(Se at No- 113 )
46 2	38314/2 021	16.10.20 21	WP (C) - 25527/2 012	B C PANDA	C.O.	COURT NO. 5	Order Dtd. 2021- 10-07		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 113 )
46 3	38315/2 021	16.10.20 21	FAO- 360/202 0	B.C.MOHAN TY	C.O.	COURT NO. 24				(Se at No- 113 )
46 4	38316/2 021	16.10.20 21	FAO- 360/202 0	M NAIK	C.O.	COURT NO. 24				(Se at No- 113 )
46 5	38317/2 021	16.10.20 21	ARBP- 38/2020	P K DASH	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 10-08			(Se at No- 113 )
46 6	38318/2 021	16.10.20 21	FAO- 269/202 0	B.C.MOHAN TY	C.O.	COURT NO. 24				(Se at No- 113 )
46 7	38319/2 021	16.10.20 21	CRLMP- 1531/20 21	B TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2021- 10-08			(Se at No- 113 )
46 8	38320/2 021	16.10.20 21	FAO- 269/202 0	M NAIK	C.O.	COURT NO. 24				(Se at No- 113 )



469	38321/2021	16.10.2021	WP (C) - 31350/2021	S K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021-10-05			(Se at No-113)
470	38322/2021	16.10.2021	ARBP-69/2018	B.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT				(Se at No-113)
471	38323/2021	16.10.2021	WPCRL-119/2021	PRASANJIT BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-113)
472	38324/2021	16.10.2021	FAO-65/2021	TRILOCHAN BAG	C.O.	COURT NO. 24				(Se at No-113)
473	38325/2021	16.10.2021	FAO-65/2021	M NAIK	C.O.	COURT NO. 24				(Se at No-113)
474	38326/2021	16.10.2021	WP (C) - 30851/2020	I PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-05	WRIT BRANCH (DIVISION BENCH)		(Se at No-104)
475	38327/2021	16.10.2021	FAO-66/2021	M NAIK	C.O.	COURT NO. 24				(Se at No-104)
476	38328/2021	16.10.2021	WP (C) - 3074/2015	BIKRAM BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-10-07	WRIT BRANCH (DIVISION BENCH)		(Se at No-113)
477	38329/2021	16.10.2021	FAO-66/2021	TRILOCHAN BAG	C.O.	COURT NO. 24				(Se at No-113)
478	38330/2021	16.10.2021	WP (C) - 30258/2021	J SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-113)
479	38331/2021	16.10.2021	WP (C) - 30576/2021	K C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd.	WRIT BRANCH		(Se at

			021			E'S COURT	2021- 10-07		(DIVIS ION BENCH)	No- 102 )
48 0	38332/2 021	16.10.20 21	FAO- 403/202 0	A.K.MOHAN TY	C.O.	COURT NO. 24				(Se at No- 102 )
48 1	38333/2 021	16.10.20 21	FAO- 399/202 0	A K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 102 )
48 2	38334/2 021	16.10.20 21	FAO- 403/202 0	M NAIK	C.O.	COURT NO. 24				(Se at No- 102 )
48 3	38335/2 021	16.10.20 21	FAO- 399/202 0	M NAIK	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 102 )
48 4	38336/2 021	16.10.20 21	FAO- 409/202 0	A.K.MOHAN TY	C.O.	COURT NO. 24				(Se at No- 102 )
48 5	38337/2 021	16.10.20 21	FAO- 268/202 0	B C MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 102 )
48 6	38338/2 021	16.10.20 21	FAO- 409/202 0	M NAIK	C.O.	COURT NO. 24				(Se at No- 102 )
48 7	38339/2 021	16.10.20 21	FAO- 268/202 0	M NAIK	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 102 )
48 8	38340/2 021	16.10.20 21	FAO- 342/202 0	A.K.MOHAN TY	C.O.	COURT NO. 24				(Se at No- 102 )
48 9	38341/2 021	16.10.20 21	FAO- 342/202 0	M NAIK	C.O.	COURT NO. 24				(Se at No- 102 )

										)
490	38342/2021	16.10.2021	FAO-343/2020	A.K.MOHANTY	C.O.	COURT NO. 24				(Se at No-102)
491	38343/2021	16.10.2021	FAO-368/2020	M NAIK	C.O.	COURT NO. 24	Order Dtd. 2021-10-08		MISC. APPEAL SEC.	(Se at No-9)
492	38344/2021	16.10.2021	FAO-343/2020	M NAIK	C.O.	COURT NO. 24				(Se at No-9)
493	38345/2021	16.10.2021	FAO-350/2020	B.C.MOHANTY	C.O.	COURT NO. 24				(Se at No-9)
494	38346/2021	16.10.2021	WP (C) - 32127/2021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-11		WRIT BRANCH -7	(Se at No-18)
495	38347/2021	16.10.2021	FAO-350/2020	M NAIK	C.O.	COURT NO. 24				(Se at No-18)
496	38348/2021	16.10.2021	WP (C) - 31473/2021	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -5	(Se at No-32)
497	38349/2021	16.10.2021	WP (C) - 31229/2021	L.D.PANDA	C.O.	COURT NO. 3 OLD				(Se at No-32)
498	38350/2021	16.10.2021	WP (C) - 31329/2021	A. SAHOO	C.O.	COURT NO. 3 OLD				(Se at No-32)
499	38351/2021	16.10.2021	WP (C) - 31519/2021	SUBASH CHANDRA PANI	C.O.	COURT NO. 3 OLD				(Se at No-32)
500	38352/2021	16.10.2021	WP (C) - 31523/2021	SUBASH CHANDRA PANI	C.O.	COURT NO. 3 OLD				(Se at No-32)
501	38353/2021	16.10.2021	WP (C) - 28405/2021	B B RAY	C.O.	COURT NO. 22	Order Dtd. 2021-10-01			(Se at No-32)
50	38354/2	16.10.20	WP (C) -	SUBASH	C.O.	COURT				(Se

2	021	21	31520/2 021	CHANDRA PANI		NO. 22				at No- 32)
50 3	38355/2 021	16.10.20 21	WP (C) - 31516/2 021	SUBASH CHANDRA PANI	C.O.	COURT NO. 3 OLD				(Se at No- 32)
50 4	38356/2 021	16.10.20 21	WP (C) - 28398/2 021	B B RAY	C.O.	COURT NO. 22	Order Dtd. 2021- 10-01			(Se at No- 32)
50 5	38357/2 021	16.10.20 21	WP (C) - 31537/2 021	SUBASH CHANDRA PANI	C.O.	COURT NO. 22				(Se at No- 32)
50 6	38358/2 021	16.10.20 21	WP (C) - 31469/2 021	SUBASH CHANDRA PANI	C.O.	COURT NO. 3 OLD				(Se at No- 32)
50 7	38359/2 021	16.10.20 21	WP (C) - 28396/2 021	B B RAY	C.O.	COURT NO. 22	Order Dtd. 2021- 10-01			(Se at No- 32)
50 8	38360/2 021	16.10.20 21	WP (C) - 31532/2 021	SUBASH CHANDRA PANI	C.O.	COURT NO. 22				(Se at No- 32)
50 9	38361/2 021	16.10.20 21	WP (C) - 31530/2 021	SUBASH CHANDRA PANI	C.O.	COURT NO. 22			WRIT BRANCH -6	(Se at No- 16)
51 0	38362/2 021	16.10.20 21	WP (C) - 27057/2 021	P K PATRA	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 16)
51 1	38363/2 021	16.10.20 21	WP (C) - 31706/2 021	S SAMAL	C.O.	COURT NO. 3 OLD				(Se at No- 16)
51 2	38364/2 021	16.10.20 21	WP (C) - 31116/2 021	M NAYAK	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 16)
51 3	38365/2 021	16.10.20 21	WP (C) - 31972/2 021	A K PARIDA	C.O.	COURT NO. 3 OLD			WRIT BRANCH -3	(Se at No- 11)
51 4	38366/2 021	16.10.20 21	WP (C) - 31650/2 021	N K ROUT	C.O.	COURT NO. 24	Order Dtd. 2021- 10-08			(Se at No- 11)

515	38367/2021	16.10.2021	WP (C) - 31659/2021	SHASHIBHUSAN BISWAL	C.O.	COURT NO. 3 OLD				(Se at No-11)
516	38368/2021	16.10.2021	WP (C) - 30579/2021	H K PATRA	C.O.	COURT NO. 24	Order Dtd. 2021-10-08		WRIT BRANCH -1	(Se at No-31)
517	38369/2021	16.10.2021	WP (C) - 7659/2021	ABHISEK PANDA	C.O.	COURT NO. 3 OLD				(Se at No-31)
518	38370/2021	16.10.2021	WP (C) - 7656/2021	ABHISEK PANDA	C.O.	COURT NO. 3 OLD				(Se at No-31)
519	38371/2021	16.10.2021	FAO-316/2020	M NAIK	C.O.	COURT NO. 24	Order Dtd. 2021-10-08			(Se at No-31)
520	38372/2021	16.10.2021	WP (C) - 7657/2021	ABHISEK PANDA	C.O.	COURT NO. 3 OLD				(Se at No-31)
521	38373/2021	16.10.2021	FAO-389/2020	B C MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021-10-08			(Se at No-31)
522	38374/2021	16.10.2021	WP (C) - 7653/2021	ABHISEK PANDA	C.O.	COURT NO. 3 OLD				(Se at No-31)
523	38375/2021	16.10.2021	WP (C) - 30558/2021	M SWAIN	C.O.	COURT NO. 24	Order Dtd. 2021-10-08			(Se at No-31)
524	38376/2021	16.10.2021	WP (C) - 7654/2021	ABHISEK PANDA	C.O.	COURT NO. 3 OLD				(Se at No-31)
525	38377/2021	16.10.2021	CRLMP-1627/2021	R. K. MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2021-10-08			(Se at No-31)
526	38378/2021	16.10.2021	WP (C) - 28402/2021	BANABIHARI RAY	C.O.	COURT NO. 22				(Se at No-31)
527	38379/2021	16.10.2021	CRLMP-1715/2021	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2021-			(Se at No-

							10-08			31)
528	38380/2021	16.10.2021	CRLMP-1626/2021	R K MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2021-10-07			(Se at No-31)
529	38381/2021	16.10.2021	WP (C) - 31243/2021	SRINIBAS MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-31)
530	38382/2021	16.10.2021	WP (C) - 22607/2020	NIRANJAN MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-31)
531	38383/2021	16.10.2021	WP (C) - 26998/2021	HAREKRUSHNA DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08			(Se at No-31)
532	38384/2021	16.10.2021	WP (C) - 31948/2021	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-31)
533	38385/2021	16.10.2021	WP (C) - 30496/2021	J. C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Se at No-101)
534	38386/2021	16.10.2021	WP (C) - 30496/2021	J.R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-08		WRIT BRANCH (DIVISION BENCH)	(Se at No-101)
535	38387/2021	16.10.2021	WP (C) - 31304/2021	J K KHANDAYAT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -4	(Se at No-38)
536	38388/2021	16.10.2021	WP (C) - 31489/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-38)
537	38389/2021	16.10.2021	WP (C) - 25946/2021	ARTATRANA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08		WRIT BRANCH -2	(Se at No-7)
538	38390/2021	16.10.2021	WP (C) - 31079/2021	A K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
539	38391/2021	16.10.2021	WP (C) - 31853/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)

540	38392/2021	16.10.2021	WP (C) - 31857/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
541	38393/2021	16.10.2021	WP (C) - 31081/2021	A K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
542	38394/2021	16.10.2021	WP (C) - 31869/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
543	38395/2021	16.10.2021	WP (C) - 31077/2021	A K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
544	38396/2021	16.10.2021	WP (C) - 31867/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
545	38397/2021	16.10.2021	WP (C) - 31860/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
546	38398/2021	16.10.2021	WP (C) - 31510/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
547	38399/2021	16.10.2021	WP (C) - 31509/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
548	38400/2021	16.10.2021	WP (C) - 31494/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
549	38401/2021	16.10.2021	WP (C) - 31496/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
550	38402/2021	16.10.2021	WP (C) - 31805/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
551	38403/2021	16.10.2021	WP (C) - 31806/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-08			(Se at No-7)
552	38404/2021	16.10.2021	WP (C) - 31491/2021	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-			(Se at No-7)

							10-08			7)
55 3	38405/2 021	16.10.20 21	WP (C) - 31719/2 021	B. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 7)
55 4	38406/2 021	16.10.20 21	WP (C) - 31662/2 021	SHASHIBHU SAN BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 10-08			(Se at No- 7)